NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CA No.94/2017 IN CP No.99/2016 RT CP No.97/Chd/Hry/2017

In the matter	r of:	
M/s Aggregate Solutions		Petitioner.
	Versus.	
M/s K.K.Buildmart Pvt. Ltd. & Ors.		Respondents.
Present:	Mr.Rakesh Bhatia, Advocate for petitioner/Operational Creditor.	
	As per the master data of	respondent/corporate debtor, the
name of company has been struck off from the Registrar of Companies.		
The learned counsel for petitioner seeks time to have instructions. List		
the matter on 2 \ 1.07.2017.		

(Justice R.P.Nagrath) Member (Judicial)

SdF

July 18, 2017
Ashwani